

Name of the Corporate Debtor: Karm Infrastructure Private Limited ; Date of Commencement of CIRP: 29-02-2024; List of Creditors as on: 25-04-2024; Name of IP: Mr. Arun Kapoor; Process Number: 1; Last 5 digit of registration number: 10230

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors	1129	1718682402	1083	871464985	24.33		724642	846492775	Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	3213626030	2	1349282123	37.66		1718710	1862625197	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	35997988			0.00			35997988	Annexure 4
5	Operational creditors (Workmen)					0.00				NA
6	Operational creditors (Employees)					0.00				NA
7	Operational creditors (Government Dues)	1	1361588000	1	1361588000	38.01				Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	88500	1	70800	0.00			17700	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)					0.00				NA
Total		1134	6329982920	1087	3582405908	100.00		2443352	2745133660	